

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (DB) No.499 of 2020

Ramnath Seth & Ors.	Versus	Appellants
The State of Jharkhand		Respondent

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Anurag Kashyap, Advocate
For the Respondent : Mr. Rajnish Bardan, Advocate

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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2/10.09.2020 This appeal will be heard. Admit.

Issue notice.

Call for the scanned copy of the Lower Court Records.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)

R.Kumar